NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 68/560/NCLT/AHM/2017 (New) Madhya Pradesh High Court Jabalpur Bench CP No. 8/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017

Name of the Company:

Mukund Das Maheshwari

V/s.

ROC, Gwalior

Section of the Companies Act:

Section 560 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1 MUKURED DAS MAHESHWARI

Petiline

1.8.1

2

<u>ORDER</u>

Petitioner Mr. Mukund Das Maheshwari present. None present for Registrar of Companies.

Heard arguments of petitioner.

Petitioner is directed to serve notice on Respondents no. 1 and 2 by speed post and file proof of service.

List the matter on 05.09.2017.

1.8.17

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of August, 2017.